

**HIGH COURT OF DELHI AT NEW DELHI**

No. 43/Rules/DHC

Dated: 19.09.2016

**PRACTICE DIRECTIONS**

Hon'ble the Chief Justice, on the recommendations of the "Rules Committee under Section 123 of CPC" of this Court has been pleased to issue following practice directions:-

**No Judicial Officer shall be appointed as a Receiver in any proceedings in the Court of Law.**

These Practice Directions shall come into force with immediate effect.

By Order  
Sd/-  
**(VINOD GOEL)**  
**REGISTRAR GENERAL**